

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A. No.2736 of 2018

This the 16<sup>th</sup> day of April, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

**1. Rohtash**

Aged about 21 years,  
S/o Angad Ram  
R/o A-75-A Mange Ram Park, Budh Vihar, Phase-2,  
Delhi-110086  
Mob. No. 7838433075  
Post: Assistant Primary Teacher  
Post Code: 89/17  
Group - B

**2. Satya Kumari**

Aged about 28 years,  
D/o Ram Parag  
R/o U-1-301, Prem Nagar, 2<sup>nd</sup> Rivari, Suleman Nagar,  
Delhi-110086  
Mob. No. 9013333392  
Post: Assistant Primary Teacher  
Post Code: 89/17  
Group - B

**3. Sanjay Kumar**

Aged about 25 years,  
S/o Kaptan Singh  
R/o VPO Kunwar, Teh. Bawani Khera, Distt. Bhiwani,  
State Haryana-127041  
Mob. No. 9812110310  
Post: TGT (Maths), PGT (English)  
Post Code: 133/17, 108/17  
Group - B

**4. Parmod**

Aged about 25 years,  
S/o Sadhu Ram  
R/o VPO Majra D., Teh. Beri Distt. Jhajjar, Haryana  
Mob. No. 9017060974

Post: TGT (Maths)  
 Post Code: 133/17  
 Group – B

**5. Dheeraj Singh**

Aged about 30 years,  
 S/o Ranveer Singh  
 R/o Village Post Amoli, Teh. Weir, Dist. Bharatpur,  
 Rajasthan-321407  
 Mob. No. 7011320706  
 Post: TGT (Natural Science)  
 Post Code: 135/17  
 Group – B

**6. Suchitra Rani**

Aged about 32 years,  
 D/o Harlal Singh  
 R/o 57-B, Bank Colony, Delhi-110093  
 Mob. No. 7290041753  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**7. Pratibha**

Aged about 29 years,  
 D/o Vijender Kumar  
 R/o H. No. 52, Kain Niwas Main Road, Johripur, Delhi  
 Mob. No. 9811866515  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**8. Pooja**

Aged about 19 years,  
 D/o Tilak Raj  
 R/o VPO Loharheri, Teh. Bahadur Garh, Distt. Jhajjar,  
 Haryana  
 Mob. No. 9812118136, 8059379934  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**9. Deepika**

Aged about 34 years,

D/o H. N. Arora  
 R/o D-3/36, G. F. Sector-11, Rohini, Delhi-110085  
 Mob. No. 7838724350, 9810765200  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**10. Geeta Rana**

Aged about 35 years,  
 D/o Umed Singh Rana  
 R/o H. No. 235, Near Railway Crossing, Khera Kalan,  
 Delhi  
 Mob. No. 9810190250  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**11. Rashi Rani**

Aged about 32 years,  
 D/o Rohit Kumar  
 R/o H. No. 97-98, Ground Floor, Pocket-4, Sector-25,  
 Rohini, Delhi-110085  
 Mob. No. 9650094219, 8130829861  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**12. Sandeep Rana**

Aged about 32 years,  
 D/o Gyan Chanda Rana  
 R/o Type- 111/34, Audit Colony, PO New Forest Indra  
 Nagar Dehradun Uttarakhand-248006  
 Mob. No. 7895408741  
 Post: Special Education Teacher  
 Post Code: 87/17  
 Group – B

**13. Suraj Kumar**

Aged about 87 years,  
 S/o Raj Kumar  
 R/o 160, Ambedkar Colony, Kannely Road, Rohtak  
 Haryana-124001  
 Mob. No. 9896948565  
 Post: Special Education Teacher

Post Code: 87/17

Group – B

**14. Deepak Kumar**

Aged about 34 years,

S/o Bharat Singh,

R/o VPO Thana Khurd, Teh. Kharkhoda, Distt. Sonepat  
Haryana

Mob. No. 9813881083

Post: Special Education Teacher

Post Code: 87/17

Group – B

**15. Sharmila**

Aged about 38 years,

D/o Ramdhan

R/o VPO Nizampur, Majra Farhana Distt. Sonepat  
Haryana-131408

Mob. No. 8221880138

Post: PGT (Hindi)

Post Code: 111/17

Group – B

**16. Shiv Kumar**

Aged about 40 years,

S/o Ramphal

R/o Village Girawar, PO Jondhi, Teh. & Distt. Jhajjar -  
124103

Mob. No. 9467113969

Post: Special Education Teacher

Post Code: 87/17

Group – B

**17. Diksha Vashishta**

Aged about 26 years,

D/o Balbir Vashishta

R/o B-289/290, Ground Floor, Gandhi Vihar, Delhi-  
110009

Mob. No. 9971536964, 8826701258

Post: Assistant Primary Teacher

Post Code: 89/17

Group – B

**18. Amit Kumar**

Aged about 31 years,  
S/o Late Shree Babu Lal  
R/o C-9/292Sultanpuri, New Delhi-110086  
Mob. No. 9958511715, 8700039723  
Post: Assistant Primary Teacher  
Post Code: 89/17  
Group – B

**19. Rachna**

Aged about 29 years,  
D/o Mohan Lal  
R/o D-I-40, Madangir, R. Ambedkar Nagar Sector-IV,  
New Delhi-110062  
Mob. No. 9582474366  
Post: Assistant Primary Teacher  
Post Code: 89/17  
Group – B

**20. Ritu**

Aged about 23years,  
D/o Vijay Singh  
R/o D1/6, Dayal Pur, Delhi-110094  
Mob. No. 9910909129  
Post: Assistant Primary Teacher  
Post Code: 89/17  
Group – B

**21. Rekha Gupta**

Aged about 33years,  
D/o Nandlal Gupta  
R/o A-75 Sainik Enclave, Vikas Nagar, Uttam Nagar,  
Delhi  
Mob. No. 9999656835  
Post: TGT (Maths)  
Post Code: 134/17  
Group – B

**22. Monika**

Aged about 34years,  
D/o Ramesh Kumar  
R/o RZ-232, 233, T-Ext Vishwas Park Uttam Nagar,  
Delhi-110059  
Mob. No. 9868013591, 8851787873

Post: TGT (Maths), TGT (English), TGT (Hindi)

Post Code: 134/17, 132/17, 141/17

Group – B

**23. Tushar Kant Sharma**

Aged about 33 years,

S/o Mahesh Kumar Sharma

R/o H. No. DR 224 Shiv Shakti Sadan, Shyam Vihar,  
Palwal Charyana 121102

Mob. No. 9802335999

Post: Special Education Teacher, Drawing Teacher, TGT  
(Maths) (Male), TGT (Hindi) (Male)

Post Code: 87/17, 91/17, 133/17, 140/17

Group – B

**24. Priyanka**

Aged about 26 years,

D/o Ravinder

R/o H. No. 65, Extn. 2C, Nangloi, Delhi-110041

Mob. No. 9671883056, 9953016460

Post: TGT (Maths) TGT (Natural Science),

Post Code: 134/17, 136/17

Group – B

**25. Gayatri Devi**

Aged about 29 years,

D/o Satyanarayan

R/o 87, Nanbera Road, Adnmi (56) Panipat, Haryana-  
132103

Mob. No. 08826850211

Post: Assistant Primary Teacher

Post Code: 89/17

Group – B

**26. Kanta**

Aged about 24 years,

D/o Mathura Prasad

R/o 23/95, Block-08, Budh Bazar, Geeta Colony, Delhi-  
110031

Mob. No. 7503891930

Post: TGT (Social Science)

Post Code: 138/17

Group – B

**27. Nidhi Sharma**

Aged about 28 years,  
 D/o Nagender Kumar Sharma  
 R/o 10/98, 2<sup>nd</sup> Floor, Geeta Colony, Delhi-110031  
 Mob. No. 9810473781  
 Post: Assistant Primary Teacher, TGT (Social Science),  
 TGT (Hindi)  
 Post Code: 89/17, 138/17, 141/17  
 Group – B

**28. Anita Rai**

Aged about 24 years,  
 D/o Pyare Lal Rai  
 R/o D-786, Inder Enclave, Phase-I, Kirari Naglo, Delhi-110086  
 Mob. No. 9717662168  
 Post: Special Education Teacher Assistant Primary Teacher,  
 Post Code: 87/17, 89/17  
 Group – B

**29. Sonia**

Aged about 27 years,  
 D/o Diwan Singh  
 R/o RZA-82, Naya Bazar, Najafgarh, New Delhi-110043  
 Mob. No. 8448256577, 9654797611  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**30. Babita**

Aged about 27 years,  
 D/o Bhagat Singh Chauhan  
 R/o C24-C, Pashim Puri, Punjabi Bagh, Delhi-110063  
 Mob. No. 8512084610  
 Post: TGT (Hindi)  
 Post Code: 141/17  
 Group – B

**31. Shrishti Gaur**

Aged about 24 years,  
 D/o Tarun Gaur  
 R/o H. No. 566, Chirag Delhi, New Delhi-110017  
 Mob. No. 9811586199

Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**32. Virender**

Aged about 25 years,  
 S/o Subhas  
 R/o Main Nizampur Road, Near Samadhi VPO Parnala  
 Bahadurgarh, Jhajjar Haryana  
 Mob. No. 9050098372, 9813171790  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**33. Nishant Drall**

Aged about 23 years,  
 S/o Raghbir Singh  
 R/o H. No. 133 Near Gandhi Chowk Tehlaan Panna,  
 Village Neelwal PO Tikari New Delhi-110041  
 Mob. No. 9953183679, 9650689956  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group – B

**34. Jagdeep Rathee**

Aged about 30 years,  
 S/o Jai Bhagwan Rathee  
 R/o A-102-A, Ashok Vihar, New Delhi-110052  
 Mob. No. 9953443308  
 Post: TGT Maths  
 Post Code: 133/17  
 Group – B

**35. Rashmi Singh**

Aged about 30 years,  
 D/o Badripashad Singh  
 R/o M-96, Rama Krishna Apartment, Plot No. 29, 7P  
 Extn. Delhi-110092  
 Mob. No. 9818209067  
 Post: Special Education Teacher  
 Post Code: 87/17  
 Group – B

**36. Jyoti Jain**

Aged about 38 years,  
 D/o Laxmi Narayan  
 R/o 180 (2<sup>nd</sup> Floor)/11/C4E, Janakpuri, New Delhi-110058  
 Mob. No. 9999779635  
 Post: TGT (English), TGT (Social Science)  
 Post Code: 132/17, 138/17  
 Group - B

**37. Aradhana Singh**

Aged about 37 years,  
 D/o Avdesh Bahadur Singh  
 R/o M-96, Rama Krishna Apartment, Plot No. 29, 7P  
 Extn. Delhi-110092  
 Mob. No. 9711343745  
 Post: Special Education Teacher  
 Post Code: 87/17  
 Group - B

**38. Hansika**

Aged about 24 years,  
 D/o Ram Mehar Singh  
 R/o H. No. B-27, Main Nala Road, Bhagirathi, Delhi-110094  
 Mob. No. 9999159391  
 Post: Assistant Primary Teacher  
 Post Code: 89/17  
 Group - B

**39. Geeta**

Aged about 42 years,  
 D/o Sunder Ram  
 R/o H. No. 23/B, Village Moti Bagh, New Delhi-110021  
 Mob. No. 9599757395  
 Post: Special Education Teacher  
 Post Code: 87/17  
 Group - B

**40. Neeru Nain**

Aged about 26 years,  
 D/o Jagpal Singh Nain  
 R/o H. No. 706, VPO Pooth Khurd Delhi  
 Mob. No. 7982422432, 9873888752

Post: Assistant Primary Teacher  
Post Code: 89/17  
Group – B

**41. Isha Sharma**

Aged about 31 years,  
D/o Gyanandar Kumar Sharma  
R/o H-20, West Sagarpur, Welcome Chowk, New Delhi-110046  
Mob. No. 9911239100  
Post: TGT (Social Science)  
Post Code: 138/17  
Group – B

**42. Rajrani Devi**

Aged about 29 years,  
D/o Rampal  
R/o H. No. 783/25, West Ram Nagar, Gali No.2, Sonipat, Haryana  
Mob. No. 9053304071  
Post: Assisant Primary Teacher  
Post Code: 89/17  
Group – B

**43. Harender**

Aged about 29 years,  
S/o Ram Kumar  
R/o H. No. 980/24, Mission Chowk Sonipat, Haryana  
Mob. No. 9991117171  
Post: TGT (Social Science)  
Post Code: 137/17  
Group – B

**44. Reena**

Aged about 23 years,  
D/o Krishan Kumar  
R/o H. No. 622, Village Munka Near Guga Park New Delhi-110041  
Mob. No. 9871004812  
Post: Assistant Primary Teacher  
Post Code: 89/17  
Group – B

**45. Divya Raman**

Aged about 23 years,  
 D/o Ajit Singh  
 R/o Saraswati Sr. Sec. School, Near Petrol Pump,  
 murthal, Sonepat, Haryana  
 Mob. No. 9813365329, 8397813672  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**46. Rekha Rani**

Aged about 25 years,  
 D/o Rampal Singh  
 R/o H. No. 980/24, Mission Chowk, Sonepat, Haryana-  
 131001  
 Mob. No. 8398053346, 9991117171  
 Post: TGT (Natural Science)  
 Post Code: 136/17  
 Group – B

**47. Nisha**

Aged about 25 years,  
 D/o Surender Singh  
 R/o H. No. 326, Main Road Village Mohammad Pur  
 Majri  
 Mob. No. 9899766556  
 Post: TGT (Hindi), TGT (Social Science)  
 Post Code: 141/17, 138/17  
 Group – B

**48. Rinku Kumari**

Aged about 26 years,  
 D/o Suraj Singh  
 R/o VPO Rajlu Garhi, Tehsil Ganaur, Distt. Sonipat,  
 Haryana  
 Mob. No. 7015784510, 7988727989  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**49. Sunil**

Aged about 21 years,  
 S/o Surender Kumar

R/o H. No. 196, VPO Akbarpur Barota Sonipat, Haryana  
 Mob. No. 8814903433  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**50. Deepak Antil**

Aged about 22 years,  
 S/o Jitender Antil  
 R/o VPO Hassanpur, Distt. Sonipat, Haryana  
 Mob. No. 9050654386  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**51. Arushi Sharma**

Aged about 24 years,  
 D/o Deepak Sharma  
 R/o H. No. 1/5269, Street No. 10, Balbir Nagar, Shahdara, Delhi-110032  
 Mob. No. 8586958299  
 Post: TGT (Maths)  
 Post Code: 134/17  
 Group – B

**52. Monika Kumari**

Aged about 28 years,  
 D/o Mahabir Singh  
 R/o H. No. 459, VPO Kundli, Distt. Sonipat, Haryana-131028  
 Mob. No. 9654106338  
 Post: TGT (Maths), TGT (Social Science)  
 Post Code: 134/17, 141/17  
 Group – B

**53. Asmita Verma**

Aged about 25 years,  
 D/o Rajesh Kumar  
 R/o C-32, Anand Vihar, Uttam Nagar, Main Nazafgarh Road, New Delhi-110059  
 Mob. No. 9911431199  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**54. Pooja Chhillar**

Aged about 24 years,  
 D/o Jagbir Chhillar  
 R/o VPO Bamnoli Tehsil Bahadurgarh Distt. Jhajjar  
 Haryana  
 Mob. No. 8683050903  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**55. Anjali Dahiya**

Aged about 27 years,  
 D/o Jagvir Dahiya  
 R/o H. No. 178, Village Rasulpur Khera, New Delhi-  
 110081  
 Mob. No. 9871579070  
 Post: TGT (Maths), TGT (Natural Science)  
 Post Code: 134/17, 136/17  
 Group – B

**56. Kajal Thakran**

Aged about 25 years,  
 D/o Inder Singh Thakran  
 R/o H. No. 1509, Sector-46, Jal Vihar Colony, Delhi  
 Mob. No. 964377678, 9911624555  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**57. Richa**

Aged about 21 years,  
 D/o Satish Kumar  
 R/o Village Madan Pur Dabas PO Rani Khera, Delhi-  
 110081  
 Mob. No. 9711677352  
 Post: Assistant Teacher (Nursery), Assisant Primary  
 Teacher  
 Post Code: 88/17, 89/17  
 Group – B

**58. Nazyia Parveen**

Aged about 20 years,  
 D/o Sartaj Ali Chaudhary

R/o 123-B, Street No.4, Rajiv Gandhi Nagar New  
 Mustafabad, Delhi-110094  
 Mob. No. 9456714786, 9211479200  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**59. Himanshi**

Aged about 23 years,  
 D/o Karamveer  
 R/o B-717, Bunker Colony, Ashok Vihar, Phase-4,  
 Delhi-110052  
 Mob. No. 9811878130, 9871541960  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**60. Parveen**

Aged about 29 years,  
 S/o Bhagwan  
 R/o VPO-Pehrawar, Distt. Rohtak, State Haryana-  
 124001  
 Mob. No. 9812354033  
 Post: TGT (Social Science)  
 Post Code: 137/17  
 Group – B

**61. Neha**

Aged about 26 years,  
 D/o Dharm Pal  
 R/o VPO-Kharawar, Pana Durgan, Tehsil Sampla,  
 District Rohtak Haryana-124021  
 Mob. No. 9017371174  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

**62. Indu Gaur**

Aged about 34 years,  
 D/o Shiv Rattan Gaur  
 R/o 192, First Floor, Pocket-21, Sectir-24, Rohini, Delhi  
 Mob. No. 9999020572  
 Post: TGT (Social Science) (Female)  
 Post Code: 138/17  
 Group – B

**63. Jyoti**

Aged about 30 years,  
 D/o Ashok Kumar  
 R/o VPO Bhanfsi, Tehsil Khatauli Distt. Muzaffer Nagar,  
 Uttar Pradesh-251201  
 Mob. No. 8650704551  
 Post: TGT (Maths) (Female)  
 Post Code: 134/17  
 Group – B

**64. Vaneeta Tyagi**

Aged about 28 years,  
 D/o Satish Tyagi  
 R/o KH-1/132, Vikas Puri, New Delhi-110018  
 Mob. No. 9013333391, 9968299679  
 Post: TGT (Hindi)  
 Post Code: 141/17  
 Group – B

**65. Hina Parveen**

Aged about 24 years,  
 D/o Farman Ali  
 R/o A-58/2, Abul Fazal Enclave-2, Shaheen Bagh,  
 Jamia Nagar New Delhi-110025  
 Mob. No. 9718013144, 9555933413  
 Post: Special Education Teacher, TGT (Hindi) (Female)  
 Post Code: 87/17, 141/17  
 Group – B

**66. Renu**

Aged about 27 years,  
 D/o Kapil  
 R/o 10652/7, Pratap Nagar, Delhi-110007  
 Mob. No. 8448636892  
 Post: Assisant Primary Teacher  
 Post Code: 89/17  
 Group – B

.....Applicants

(By Advocate : Mr. TT Lepcha for Mr. Anuj Aggarwal)

**Versus**

**1. Govt. of NCT of Delhi**

Through the Chief Secretary

Secretariat, I.P. Estate,  
New Delhi – 110002

## 2. Union of India

Through its Secretary  
Ministry of Human Resource & Development,  
Shastri Bhawan,  
New Delhi-110001

### 3. Delhi Subordinate Services Selection Board (DSSSB)

Through its Chairman  
Govt. of NCT of Delhi,  
FC-18, Institutional Area,  
Karkardooma, Delhi – 110092

#### **4. The Director of Education,**

Directorate of Education,  
Govt. of NCT of Delhi  
Old Secretariat Building,  
Civil Lines, Delhi-110054

## 5. Central Board of Secondary Education (CBSE)

Through its Chairman  
Shiksha Kendra, 2, Community Centre,  
Preet Vihar, Delhi-110092 ...Respondents

(By Adv.: Sh.Anuj Kumar Sharma and Ms. Niharika Dudeja  
for Ms. Geetanjali Sharma for R-2)

## **ORDER (Oral)**

**Ms. Nita Chowdhury, Member (A):**

By filing this OA, the applicants are seeking direction to the respondents to relax the qualification of Central Teacher Eligibility Test (CTET) in the context of appointment to the various posts applied for by them in pursuance to advertisement No.4/17 dated 20.12.2017 issued by the respondents.

2. We heard learned counsel for parties. During the course of hearing, learned counsel for the respondents has

submitted that similar matter has already been decided by this Bench and other Benches of this Tribunal. While deciding the OA No.1916/2018 vide Order dated 26.3.2019, this Bench held as follows:-

2. We heard learned counsel for parties. During the course of hearing, learned counsel for the respondents has produced a copy of the Order dated 14.3.2019 passed in OA Nos.300, 320, 335,345, 1710, 1904, 2741, 2770 and 3084 of 2018 and 770 and 686 of 2019 and also of the Hon'ble Delhi High Court in Writ Petition (Civil) No.11328/2017 (***Annu and Others vs. Govt. of NCT of Delhi and others***) dated 11.1.2018 and submitted that the issue involved in this case is squarely covered by the said Judgments.

3. We perused the aforesaid Judgment of this Tribunal dated 14.3.2019 and found that in the said batch of O.As., i.e., O.A. No.300/2018, through a detailed judgment, the Coordinate Bench dismissed the similar issue as raised in this case, holding that the qualification of CTET cannot be exempted.

4. Learned counsel for applicants submits that the qualification cannot be insisted, particularly when there are no qualified candidates for the said posts and the posts have been remaining vacant for the past several years. We find that the qualification prescribed is in compliance with Right of Children to Free and Compulsory Education Act, 2009 and hence, the same cannot be exempted/relaxed. Further, Article 309 of the Constitution of India gives the power exclusively to the State to prescribe qualifications for posts as held by the Hon'ble Supreme Court in the case of **P.U.Joshi vs. Accountant General** (2003)2 SCC 632, the relevant portion of the same reads as under:

“10. We have carefully considered the submissions made on behalf of both parties. Questions relating to the constitution, pattern, nomenclature of posts, cadres, categories, their creation/abolition, prescription of qualifications and other conditions of service including avenues of promotions and criteria to be fulfilled for such promotions pertain to the field of Policy and within the exclusive discretion and jurisdiction of the State, subject, of course, to the limitations or restrictions

envisaged in the Constitution of India and it is not for the Statutory Tribunals, at any rate, to direct the Government to have a particular method of recruitment or eligibility criteria or avenues of promotion or impose itself by substituting its views for that of the State. Similarly, it is well open and within the competency of the State to change the rules relating to a service and alter or amend and vary by addition/subtraction the qualifications, eligibility criteria and other conditions of service including avenues of promotion, from time to time, as the administrative exigencies may need or necessitate. Likewise, the State by appropriate rules is entitled to amalgamate departments or bifurcate departments into more and constitute different categories of posts or cadres by undertaking further classification, bifurcation or amalgamation as well as reconstitute and restructure the pattern and cadres/categories of service, as may be required from time to time by abolishing existing cadres/posts and creating new cadres/posts. There is no right in any employee of the State to claim that rules governing conditions of his service should be forever the same as the one when he entered service for all purposes and except for ensuring or safeguarding rights or benefits already earned, acquired or accrued at a particular point of time, a Government servant has no right to challenge the authority of the State to amend, alter and bring into force new rules relating to even an existing service.”

5. It is further relevant to mention that in the case of ***Annu and others vs. Govt. of NCT of Delhi*** (supra), the Hon’ble Delhi High Court held “that advertisement pursuant where to petitioners had applied for post of TGT, had not only laid down eligibility qualifications, but had also stated in no uncertain terms that educational qualifications shall be determined as on closing date of receipt of application. In advertisement, it had clearly stated that, it was for candidates to ensure that they fulfill all eligibility conditions and if upon verification at any subsequent stage, it was found that they did not fulfill any eligibility qualifications, his/her candidature for post would be cancelled by respondent no.3/DSSB. Perusal of conditions clearly show that at time of applying for posts of TGT, candidates should have clear CTET examination and petitioners were well aware of fact that they did not

fulfill said mandatory eligibility condition of CTET, as prescribed in advertisement, but they still chose to apply for subject post. As a result, Court find no infirmity in impugned order passed by Tribunal.”

6. Following the aforesaid Judgments of the Coordinate Bench in O.A. No.300/2018 & batch and also of the Hon’ble Delhi High Court in **Annu’s** case supra, we do not find any merit in this case and the same is accordingly dismissed. There shall be no order as to costs.”

3. In view of the above, we are also of the considered opinion that this case is squarely covered by the aforesaid Order of this Bench and as such the present OA is liable to be dismissed. Accordingly, the same is dismissed. There shall be no order as to costs.

**(S.N. Terdal)**  
**Member (J)**

**(Nita Chowdhury)**  
**Member (A)**

/ravi/